

कारियों के प्रतिनिधि कर्मिक संघों के बीच सामूहिक वीधाकारी की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to encourage trade unionism among the employees and to provide for collective bargaining between the employers and representative trade unions of employees."

The motion was adopted.

श्री मधु लिमबे : मैं विधेयक पेश करता हूँ।

15.09½ hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 31)

श्री मधु लिमबे (मुंजर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में धार्मिक संशोधन करने वाले विधेयक को पेश करने की मुझे अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमबे : मैं विधेयक को पेश करता हूँ।

15.19 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Omission of article 152, etc.)

श्री कंबर लाल गुप्त (दिल्ली सदर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान

में संशोधन करने का विधेयक सदन में रखने की मुझे अनुमति दीजिये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कंबर लाल गुप्त : मैं विधेयक को रखता हूँ।

15.10½ hrs.

SALARIES AND ALLOWANCES OF  
MINISTERS (AMENDMENT) BILL\*

(Amendment of sections 3, 4, 5, etc.)

श्री कंबर लाल गुप्त (दिल्ली सदर) : उपाध्यक्ष महोदय, मैं मंत्रियों के एंजलन्स और उनकाओं में संशोधन का विधेयक रखने के लिये सदन की अनुमति चाहता हूँ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952."

The motion was adopted.

श्री कंबर लाल गुप्त : मैं यह विधेयक रखता हूँ।

15.11 hrs.

CONSTITUTION (AMENDMENT)  
BILL—Contd.

(Amendment of articles 15 and 16)

Mr. Deputy-Speaker: The House will now take up further consideration of the following motion moved